

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CP 138 (ND) 2016

CORAM:

**PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
08.12.2017**

**NAME OF THE COMPANY: M/s. Dharamveer & Ors. V/s. Urgan Agro
Farming Pvt. Ltd. & Ors.**

SECTION OF THE COMPANIES ACT: 241

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
--------------	-------------	--------------------	-----------------------	------------------

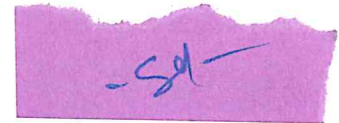
Present: None

ORDER

In the interest of justice, adjourned to 10th January, 2019.



**(S. K. Mohapatra)
Member (T)**



**(Ina Malhotra)
Member (J)**